(a) whether Government has approved four laning of Tripura National Highway-44;

- (b) if so, the details thereof; and
- (c) the time by when this project will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No Sir.

(b) and (c) Does not arise.

## Implementation of SARDP-NE

596. SHRI N.K. SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has begun implementation of the Special Accelerated Road Development Programme for North-East Region (SARDP-NE) scheme;

- (b) if so, the details thereof;
- (c) the targeted date for completion of all roads under the scheme; and

(d) the steps being taken to ensure safety of passage for the roads constructed in the region?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Yes Sir.

(b) Improvement of 10141km length of roads in the North Eastern Region has been envisaged under the Special Accelerated Road Development in North East (SARDP-NE). The programme has been divided into three parts, Phase 'A' covering 4099km, Arunachal Pradesh Package for Roads and Highways (APPRH) covering 2319km and Phase 'B' covering 3723km. The Government has so far approved implementation of 3325km under Phase 'A' and 2319km under APPRH and balance length of 774km under Phase 'A' has been approved in-principle. Phase 'B' of SARDP-NE has been approved for preparation of Detailed Project Report (DPR) only. Out of the total length of 5644km length approved for implementation under Phase 'A' and APPRH, 3723km have been sanctioned at a cost of Rs. 18,081 Crore.

(c) The target for completion of all roads which have been approved for implementation under the Scheme is March 2017. Out of total ongoing length of

3723km, 904km has been completed as on 30.06.2012 at an expenditure of Rs.5,631 Crore. It is too early to indicate the date by which the roads approved in-principle under Phase 'A' and Phase 'B' would be completed as the DPR preparation is in progress and final investment approval is to be sought from the Government.

(d) Necessary steps as per Ministry guidelines have been incorporated in the Contract Agreement to ensure safety of passage for the roads constructed in the region.

## Contracts awarded by NHAI

597. SHRI PRAKASH JAVADEKAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the target of awarding the contract and actual contract awarded by the National Highways Authority of India (NHAI) since the year 2009 and during last quarter of April-June 2012;

(b) the details of actual completion of road construction during this period;

(c) the reasons for the delay in awarding contracts and completion of roads; and

(d) what action Government contemplates to take to speed up the completion of roads?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) The target of awarding the contract and actual contract awarded by NHAI along with actual completion of road construction since the year 2009 and during last quarter of April-June 2012 is as under:

Year	Target of Award length (in km)	Awarded length (in km)	Completed length (in km)
2009-10	9806	3360	2693
2010-11	9000	5058	1784
2011-12	7995	6376	2248
2012-13 (by June, 2012)	7464	99	610